

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No109  
CP(IB) 482 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Elcen Machines Pvt Ltd  
V/s  
MAKTEL Power Ltd

.....Applicant

.....Respondent

**Order delivered on ..21/01/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA/177 (AHM) 2021 and IA/178 (AHM) 2021**

In view of the office order dated 09.01.2022, only urgent listed matters shall be heard.  
The parties are directed to file the Interlocutory Applications for urgent listing, if any.

List the matter for further consideration on 21.03.2022.

-sd-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**